

*Detailed Demands for Grants of Ministry of Health and Family Welfare for 1983-84*

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI): On behalf of Shri B. Shankaranand. I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Health and Family Welfare for 1983-84. [Placed in Library. See No. LT-6455/83].

*Detailed Demands for Grants of Ministry of Shipping and Transport for 1983-84*

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Shipping and Transport for 1983-84. [Placed in Library. See No. LT-6456/83].

*Detailed Demands for Grants of Ministry of Tourism and Civil Aviation for 1983-84*

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Tourism and Civil Aviation, for 1983-84. [Placed in Library. See No. LT-6457/83].

*Review on and Annual Report of Central Institute of Plastics Engineering and Tools, Madras for 1981-82 and Statement for delay.*

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): I beg to lay on the Table

(1) (i) A copy of the Annual Report (Hindi and English versions) of the

Central Institute of Plastics Engineering and tools, Madras, for the year 1981-82 along with Audited Accounts.

(ii) A copy of the Review a (Hindi and English versions) by the Government on the working of the Central Institute of Plastics Engineering and Tools, Madras, for the year 1981-82.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-6459/83].

*Review on and Annual Report of Damodar Valley Corporation for 1981-82 and Statement for delay*

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Damodar Valley Corporation for the year 1981-82 along with Accounts and the Audit Report thereon under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948.

(ii) A copy of the Review (Hindi and English Versions) by the Government on the Working of the Damodar Valley Corporation, For the year 1981-82.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. (Placed in Library. See No. LT-6459/83)

*Detailed Demands for Grants of Ministry of Law, Justice and Company Affairs for 1983-84*

SHRI GHULAM NABI AZAD: I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Law, Justice and Company Affairs, for 1983-84. [Placed in Library. See No. LT-6460/83].